

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI

PRINCIPAL BENCH – COURT NO. – II

Excise Appeal No.50121 of 2020 (DB)

[Arising out of Order-in-Original No.11-14/COMMR/CEX/IND/2019 dated 09.10.2019 passed by the Commissioner of CGST & CEX, Indore].

R.S. Gogia

H.No.21, Sector – A,
Shivdham Colony,
Limbodi Gram, Khandwa Road,
Indore – 452001 (M.P.)

...Appellant

VERSUS

**Commissioner of CGST & Central Excise,
Indore (M.P.)**

Manik Bagh Palace,
Post Box No.10, Indore
M.P. 452001.

...Respondent

APPEARANCE:

Mr.Anil Mishra, Mr. Ankur Upadhaya, Mr. Pradeep Singh Rawat & Mr. Aman Rai, Advocates for the Appellants.

Mr. Rakesh Agarwal, Authorized Representative for the Department

Coram: HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)
HON'BLE MR. C.J. MATHEW, MEMBER (TECHNICAL)

DATE OF HEARING : 22.03.2022
DATE OF DECISION : 27.06.2022

The appeal is allowed. For order, see order of date in Excise Appeal No.50834 of 2020.

(ANIL CHOUDHARY)
MEMBER (JUDICIAL)

(C.J. MATHEW)
MEMBER (TECHNICAL)